

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 575/(MAH)/2017  
CA No.

CORAM: Present: Ms. INA MALHOTRA  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.06.2017

NAME OF THE PARTIES: Pawan Kumar S/o Changoiwala  
V/s.  
A & A Shelters Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
4,	R.R. Varma v/s A.M. Sarlaag, Adv.	for Petitioner	

ORDER

TCP No. 575/I&BP/NCLT/MB/MAH/2017

No steps have been taken by the Petitioner to file Form-5. He prays for more time as there could be an extension by the Ministry of Corporate Affairs to enable the parties to file the same. At his request, adjourned to 2<sup>nd</sup> August 2017.

Sd/-  
Ina Malhotra  
Member (Judicial)